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industry to focus on changes resulting from over-all trade policy reforms. The Committee drew up its report after wide consultation with institutions and organisations representing thier various sectors of the industry, including State Governments. The Committee has submitted its report. The recommendations of the Committee mostly focus on measures to secure progressive increase in production and exportable surplus focusing on HRD and protecting appropriately the interest of workers, removal of technological obsolescence, strengthen the competitive framework of all segments of the textile industry, removal of avoidable regulations and facilitation for orderly transition of the industry to that of a market oriented forward looking industry. The New Textile policy, that takes the Expert Committee Report into account, is likley to be finalised shortly.

Privatisation of Spinning Mills

4867. PROF. M.M. AGARWAL: Will the Minister of TEXTILES be pleased to state:

(a) the number of spinning mills in the country alongwith location thereof, State-wise;

(b) whether it is a fact that some spinning mills have been privatised;

(c) if so, the details thereof alongwith their names; and

(d) what steps are being taken by Government to set up spinning mills in the country particularly in the State of Uttar pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN): (a) As on 31.3.2000, there are 1565 cotton/man-made fibre spinning mills (Non-SSI) in the country as per details given below:

State/Union Territory	No. of Spinning Mills
Andhra Pradesh	96
Assam	6
Bihar	8
Delhi	0
Goa	1
Gujarat	57

State/Union Territory	No. of Spinning Mills
Haryana	75
Himachal Pradesh	15
Jammu & Kashmir	2
Karnataka	49
Kerala	32
Madhya Pradesh	40
Maharashtra	128
Manipur	1
Orissa	15
Punjab	68
Rajasthan	44
Tamilnadu	834
Uttar Pradesh	57
West Bengal	24
Daman & Diu	1
Dadra Nagar Haveli	3
Pondicherry	9

(b) and (c) During the last three years one cotton/man-made fibre textile spinning mill (Non-SSI) under co-operative sector, namely, Gangapur Weavers Co-operative Spinning Mill, Sundergarh, Orissa has been privatised with the new name M/s Ashoka Synthetics Limited.

(d) The role of the Central Government for the development of the textile industry is that of a facilitator and it does not set up the textile mills on its own.

Textile Mills in NER

4868. SHRIMATI BASANTI SARMA: Will the Minister of TEXTILES be pleased to state:

(a) the details of textiles mills functioning at present in the public, cooperative and private sectors in NER;

(b) the details of textile mills proposed to be set up in these sectors in NER during the years 2000-2001 and 2000-2002; and